

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL? JAIPUR BENCH, JAIPUR.

OA 271/2002

DATE OF ORDER: 16.1.2003

Mahesh Chand Sharma son of Shri Babu Lal aged about 37 years, resident of Mohalla Rashiya Gali, Village & Post Roopwas, Distt. Bharatpur, Rajasthan. Presently working as Class IV in the office of Audit Department (Workshop) Western Railway, Kota Junction, Kota.

.... Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Sr. Divisional Audit Officer, Western Railway, Kota.
3. Sr. Audit Officer (Survey & Construction), Western Railway, Kota.

.... Respondents

None present for either side.

CORAM:

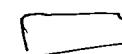
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

It is seen from record that none had appeared on behalf of the applicant on 6.8.2002, 21.10.2002 and 10.12.2002. Today also, none has appeared on behalf of the applicant. It appears that applicant has lost his interest in pursuing the OA. Accordingly this OA is dismissed for non prosecution.

  
(M.L. CHAUHAN)  
MEMBER (J)

  
(H.O. GUPTA)  
MEMBER (A)